

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/45(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS VASUPOJYA ENTERPRISES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. S. K. Roy, Adv	] For the Financial Creditor
Ms. R. Sanyal, Adv.	]
Ms. Zeba Khan, Adv.	]
Ms. M. Saha, Adv.	]
Mr. Snehashis Sen, Adv.	]For the Corporate Debtor
Mr. Danyal Ahmed, Adv.	]

**O R D E R**

1. Ld. Counsel on both sides present.
2. Ld. Counsel appearing for the Financial Creditor / Bank seeks an adjournment.
3. At request, matter is adjourned to **22/05/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**